NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/619/(IB)/2017 NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD NAME OF THE RESPONDENT(S) : GOBI TEXTILES LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

L. Reya Selcor Adue to Pepear Preetti: S. Arasu Counsel for Petitodorum for Rajagopal + Rayhumathan Advocalis

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed schedule for payment; copy of which is given to the other side. Counsel for the Applicant prayed for time to seek instructions from his client in relation to the schedule for payment. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk